I. QUESTIONS.
Questions entered in the separate list to be asked and answers given.

II. LEGISLATIVE BUSINESS

   - A MINISTER
   - to introduce Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill;
   - to move that Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

2. The Haryana Municipal Corporation (Amendment) Bill, 2010
   - A MINISTER
   - to introduce the Haryana Municipal Corporation (Amendment) Bill;
   - to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

3. The Haryana Private Universities (Second Amendment) Bill, 2010
   - A MINISTER
   - to introduce the Haryana Private Universities (Second Amendment) Bill;
   - to move that the Haryana Private Universities (Second Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

4. The Kurukshetra University (Amendment) Bill, 2010
   - A MINISTER
   - to introduce the Kurukshetra University (Amendment) Bill;
   - to move that the Kurukshetra University (Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

5. The Maharshi Dayanand University (Amendment) Bill, 2010
   - A MINISTER
   - to introduce the Maharshi Dayanand University (Amendment) Bill;
   - to move that the Maharshi Dayanand University (Amendment) Bill be taken into consideration at once;
   - Also to move that the Bill be passed.

A MINISTER to introduce Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Amendment) Bill;

to move that Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.

7. Chaudhary Devi Lal University, Sirsa (Amendment) Bill, 2010

A MINISTER to introduce Chaudhary Devi Lal University, Sirsa (Amendment) Bill;

to move that Chaudhary Devi Lal University Sirsa (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed.


SUMIT KUMAR, SECRETARY.